

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1505

ANSWERED ON:30.11.2011

PROCUREMENT OF NEW AIRCRAFTS BY AI

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether sufficient number of aircraft are available in the country;
- (b) if so, the details thereof alongwith the number of Boeing and other small passenger aircraft available with the Government;
- (c) whether Air India and Indian Airlines are operating through a self owned fleet in the country;
- (d) if so, the details thereof;
- (e) whether outdated and old aircraft are still being used; and
- (f) if so, the details thereof and the reasons therefor alongwith the steps taken by the Government to purchase new aircraft?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b): The available number of aircraft are sufficient to cater to the existing demand and the airlines plan their aircraft acquisition based on future market growth and financial viability. Air India has 57 Boeing aircraft, 4 CRJ-700 aircraft, 7 ATR-42 aircraft and 2 DO-228(pending disposal).

(c) and (d): Air India has 91 owned and 30 leased aircraft.

(e) and (f): No Madam. There is no specified period for which the aircraft could be used. Aircraft are considered airworthy provided the maintenance is as per approved schedule/programme and all mandatory modifications stipulated by the DGCA and the regulatory authorities of the aircraft manufacturing countries have been carried out. All the aircraft in Air India`s operational fleet are maintained to the required airworthiness standards and meet all the requirements of the regulatory authorities.